

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

**CAUSE LIST (VACATION BENCH)  
(IN COURT NO. 2)**

Date : 16<sup>th</sup> June, 2017  
Time : 10.30 A.M.

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE PROF. (DR.) P. C. MISHRA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 402/2017	Jan Sahyog Manch Vs. Union of India	Mr. Deepak Vohra & Mr. Abhinav Agnihotri, Advs. for Applicant
2.	Original Application No. 403/2017 (M.A. No. 762/2017 & M.A. No. 763/2017)	Jai Prakash Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
3.	<b>M.A. No. 764/2017 &amp; M.A. No. 765/2017 IN</b> Original Application No. 618/2016	Sanjay Kumar Vs. State of UP & Ors.	Mr. Ambuj Kumar Niraj, Adv. for Applicant in M.As.
4.	<b>M.A. No. 766/2017 IN</b> Original Application No. 289/2017	Society for Protection of Culture, Heritage, Environment, Tradition and Pollution of National Awareness (CHETNA) Vs. National Capital Territory of Delhi & Ors.	Ms. Divya Sharma, Adv. for Applicant
5.	<b>M.A. No. 767/2017 IN</b> Original Application No. 125/2017	Court of its own Motion Vs. State of Karnataka	Mr. Devraj Ashok, Adv. for Applicant
<b>AFTER NOTICE</b>			
6.	Original Application No. 252/2017	Mohit Narang Vs. Shalom & Ors.	Mr. Anuj Tyagi, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-7 Mr. Tarunvir Singh Khehar, Adv.
7.	Original Application No. 356/2017 (M.A. No. 666/2017)	Naresh Kumar Jindal & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant  Ms. Deep Shikha Bharthi, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
8.	<b>M.A. No. 756/2017 IN</b> Appeal No. 127/2015	M/s Walia Construction Vs. State of Punjab & Ors.	Mr. A. R. Takkar & Mr. Amarjeet Kumar Advs. for Appellant
<b>FOR COMPLETION OF PLEADINGS</b>			
9.	Original Application No. 449/2016	Delhi Hotel & Restaurant Owner's Association Vs. Ministry of Environment Forest & Climate Change & Ors.	Mr. I. K. Kapila & Mr. Ajay Kumar Singh, Advs. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 & 4 Mr. Rajkumar, Adv. for R-3
10.	Original Application No. 177/2017	Ashwani Kumar & Anr. Vs. Central Pollution Control Board & Ors.	Mr. S. A. Zaidi, Adv. for Applicant  Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep

			Kr. Dhyani, Adv. for R-2 & 3 Ms. Pushpila Bisht, Adv. for R-4
<b>FOR HEARING</b>			
11.	Appeal No. 145/2015 (Earlier Appeal No. 10/2009) (NEAA)	Samata  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for APPCB Mr. R. Venkata Ramani, Sr. Adv. with Mr. G. N. Reddy, Adv. for R-3 Mr. Neeraj Khapra, Adv.
12.	<b>Review Application No. 09/2017</b> (M.A. No. 596/2017) <b>IN</b> Original Application No. 515/2014	Jai Kumar  Vs. Union of India & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Mrinal Ojha, Adv.  Mr. A. K. Prasad, Adv. for R-3 Mr. Ashish Kumar, Adv. for R-4 Mr. Anand Shri, Adv.

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)